

Annexure-3

Name of the corporate debtor: Jaypee Healthcare Limited ; Date of commencement of CIRP: 14th June, 2024 ; List of creditors as on: 26th July, 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	J.C. Flowers Asset Reconstruction Pvt. Ltd	01-Jul-24	9,383,917,978.28	9,351,017,211.70	Loan	9,351,017,211.70	-	No	90.61%	-	-	-	32,900,766.58	
2	Punjab National Bank	01-Jul-24	976,717,412.43	969,068,602.65	Loan	969,068,602.65	-	No	9.39%	-	-	-	7,648,809.78	
Total			10,360,635,390.71	10,320,085,814.35		10,320,085,814.35	-		100.00%	-	-	-	40,549,576.36	

Note :

1. Claim has been admitted on provisional basis as the IRP is yet to receive certain required documents and information from the claimants and the corporate debtor. Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.